

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.2490

TO BE ANSWERED ON THE 26TH DECEMBER, 2018

SECURITY RESTRICTIONS GUIDELINES

2490. SHRIMATI MAUSAM NOOR:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has amended the Security Restrictions Guidelines of 1990;
- (b) if so, the reasons therefor;
- (c) whether the amended restrictions encourage the sectoral defence authorities to engage in smaller development works and enhance the relations with local populace; and
- (d) if so, the details of works that fall within the revised regulations?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

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(डा. सुभाष भामरे)

(a) & (b): Yes, Madam. The new and amended guidelines have been issued by Ministry of Defence on 27th November, 2017. Subsequently an Addendum to the guidelines has been issued on 27th November, 2018.

(c) & (d): The developmental works of small nature like construction, repair and maintenance of internal village roads/streets; construction and maintenance of village ponds; construction and maintenance of Government buildings like schools, hospitals, electrification etc by Panchayati Raj Institutions and other Central/State Government Statutory bodies have been allowed for faster development in border areas under the new guidelines.
